

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

1.

C.P.(IB)/43(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.05.2024

NAME OF THE PARTIES:

Indian Bank

Vs

Kesar Multimodal Logistics Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Vaishali Bhulare, Ld. Counsel for the Financial Creditor present.
Mr. Amir Arsiwala a/w Ms. Ashwini Gawde and Ms. Nashra Siddiqui i/b
ASR & Associates, Ld. Counsel for the Corporate Debtor present.
2. Counsel for the Financial Creditor is not ready for arguments and is unable
to assist the Bench. Final chance is given to the Counsel for the Financial
Creditor to argue the case.
3. List this matter on 04.06.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)